

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Board Dated 28.09.2020**

Sr.No.	Case No.	Party Name	Stage
1	Spl.Case CBI 135/2009	State of CBI, EOW, Mumbai Vs. Ashokkumar M. Jhanwar & Ors.	Charge
2	Spl.Case CBI 6/2018	The State of CBI, EOW Vs. M/s Asha Exim Apparels Pvt. Ltd. & Ors.	Charge

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Sr.No.	Case No.	Party Name	Stage
1	Spl.Case CBI 99/2015	The State of CBI, EOW, Mumbai Vs. Mohammed Fasihuddin & Ors.	Hearing

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Board Dated 30.09.2020

Sr.No.	Case No.	Party Name	Stage
1	Spl.Case CBI 133/2009	The State of CBI, EOW, Mumbai Vs. Sunil Behrimal Mansinghani & Ors.	Reply/Say

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Board Dated 01.10.2020

Sr.No.	Case No.	Party Name	Stage
1	Spl.Case CBI 21/2002	The State of CBI, EOW, Mumbai Vs. M/s KMP Syntex Pvt. Ltd. & Ors.,	Arguments
2	Spl.Case CBI 24/2005	The State of CBI, EOW, Mumbai Vs. Toufiq Haji Gaffar	Evi. P.H.
3	Spl.Case CBI 4/2006	The State of CBI, EOW, Mumbai Vs. Vinaykumar S/o Mastanchand	Evi. P.H.
4	Spl.Case CBI 35/2017	The State of CBI, EOW, Mumbai Vs. Rajendra Maruti Magar @ Rahulraj Marutirao Deshmukh @ Rajendra Maritrao Patil & Ors.,	Hearing
5	Spl.Case CBI 100/2012	The State of CBI, EOW, Mumbai Vs. Roshal Electrical company P.ltd. & Ors.	Evi.P.H.
6	Spl.Case CBI 104/2014	The State of CBI, EOW, Mumbai Vs. Chandan Lunawat and others	Evi.P.H.

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Board Dated 03.10.2020**

Sr.No.	Case No.	Party Name	Stage
1	Spl.Case CBI 138/2009	The State of CBI, EOW, Mumbai Vs. Nandkumar V. Choudhary & Ors.,	Evi. P.H.
2	Spl.Case CBI 115/2010	The State of CBI, EOW, Mumbai Vs. Satish Padmanabh Bhat & Ors.	Evi. P.H.
3	Spl.Case CBI 79/2011	The State of CBI, EOW, Mumbai Vs. M/s Sudarshan Overseas Ltd. & Ors.	Report